



2026:DHC:4030-DB



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ W.P.(C) 17988/2025, CM APPL. 74385/2025 & CM APPL.  
74387/2025

UNION OF INDIA & ORS. ....Petitioners  
Through: Mr. Nishant Gautam, CGSC  
with Ms. Kavya Shukla, Mr. Vineet Negi  
and Mr. Vibhav V. Nath, Advts.

versus

SH SACHIN JOHARI & ORS. ....Respondents  
Through:

**CORAM:**  
**HON'BLE MR. JUSTICE C. HARI SHANKAR**  
**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER (ORAL)**

% **07.05.2026**

**C. HARI SHANKAR, J.**

1. Learned Counsel for the petitioner seeks leave to withdraw this writ petition.
2. The writ petition is disposed of as withdrawn.

**C. HARI SHANKAR, J.**

**OM PRAKASH SHUKLA, J.**

**MAY 7, 2026/AR**